

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4030
ANSWERED ON:20.03.2015
CRIME AGAINST WOMEN
Godse Shri Hemant Tukaram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women (NCW) has received complaints of crime against women/girls in the country during the last three years and the current year;
- (b) if so, the details thereof along with the action taken/being taken by the NCW on such complaints so far, State/UT-wise;
- (c) the details of plans chalked out by the NCW to deal with such complaints in an effective manner and to strengthen the monitoring cells at State and District levels across the country; and
- (d) the other steps taken/being taken by the NCW in this direction?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): Yes, Madam. The number of complaints regarding crime against women received and acted upon by National Commission for Women (NCW) from all over the country during the last three years and current year, State/UT-wise is given in Annexure. The complaints received at the Commission are acted upon in the following manner:-

(i) The complaints of police apathy/police inaction are forwarded to the concerned State authorities for ensuring a timely & fair investigation and report.

(ii) For serious crimes, the Commission constitutes inquiry Committees and forwards the recommendation of the Inquiry Committees to the concerned State Governments/Authorities.

(iii) Efforts are made to resolve family disputes/matrimonial disputes through counseling.

(iv) Complaints relating to "Domestic Violence/Matrimonial Dispute" are forwarded to the concerned authorities such as District Magistrate, Protection Officer etc. for appropriate action.

(c): To provide justice to deprived women, the National Commission for Women corresponds with different State/District authorities. With a view to ensure smooth and speedy disposal of complaints and generate awareness among people, the Commission has uploaded the list of all the State/District authorities in the country dealing with atrocities/crime against women, development of women and other issues on the Commission's website.

(d): As per its mandate, National Commission for Women has made various recommendations to improve the status of women and worked for their empowerment. The Commission reviewed a number of laws and made recommendations to the Government which resulted in amendment of various provisions of the Acts.